

NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH

ITEM NO :9

CP NO. 180/ALD/2020

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.12.2020 THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : UNION OF INDIA THROUGH SFIO V/S DYNAMIC SUGARS PVT. LTD. ORS.

SECTION: 241/242 R/w 246, 339, 221 & 222 OF COMPANIES ACT, 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

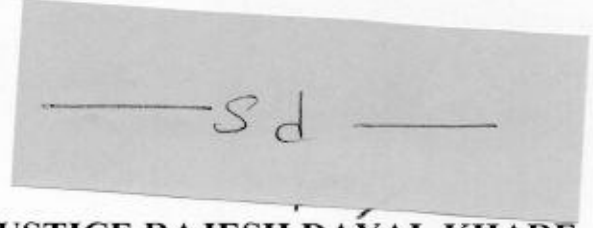
COUNSEL FOR APPLICANT : SH. ARVIND NATH AGARWAL, ADV.

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The matter was taken up today through Video Conferencing.

None present online.

Accordingly, put up in the week commencing 17<sup>th</sup> March, 2021 before the Regular Court/ through Video Conferencing.



JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)

Dated : 16.12.2020

Typed by :  
Kavya Prakash Srivastava  
(Stenographer)